



DEPARTMENT FOR PROMOTION OF
INDUSTRY AND INTERNAL TRADE
MINISTRY OF COMMERCE & INDUSTRY
GOVERNMENT OF INDIA



MAHARASHTRA NATIONAL LAW UNIVERSITY MUMBAI

DPIIT-IPR Chair & Centre for Research in
Intellectual Property (CRIP)

Presents

CERTIFICATE COURSE ON EMERGING ASPECTS OF COPYRIGHT AND THE FUTURE OF CREATIVITY

26th October 2026 to 30th October 2026

03:00 PM – 04:30 PM

COURSE BROCHURE

Official Media Partner

SCC[®]
ONLINE

| **TIMES**

ABOUT MNLU MUMBAI

MNLU Mumbai is one of the premier National Law Universities located in Mumbai, the economic capital of India. It offers graduate, post-graduate, and research degrees in law and allied disciplines. The object of the university is to advance and disseminate learning and knowledge of the law and legal processes and their role in national development, to serve society in the field of law by developing skills in regard to advocacy, legal services, legislation, law reforms, and the like; to organize lectures, seminars, symposia and conferences to promote efficient instruments of social development. MNLU Mumbai has set up a Centre for Research in IP among sixteen centers for legal research. Department for the Promotion of Industry & Internal Trade (DPIIT), Ministry of Commerce and Industry, Govt. of India has also established IPR Chair in the University to advance these objects.

ABOUT THE COURSE

This Certificate Course is a specialized course that explores the dynamic relationship between copyright law, technological innovation, and creative expression in the digital era. Rapid advancements in technologies such as Artificial Intelligence, social media platforms, digital content distribution systems, and open-source models have transformed the manner in which creative works are produced, disseminated, and consumed, giving rise to novel legal and policy challenges. The course provides participants with an understanding of contemporary copyright issues through expert-led sessions covering the fundamentals of copyright, AI and copyright, personality rights and copyright, copyright versus copyleft, and copyright challenges in the social media ecosystem.

The programme is ideal for students, academicians, researchers, legal practitioners, intellectual property professionals, content creators, entrepreneurs, media professionals, and technology enthusiasts. Upon completion, participants will gain valuable insights into emerging developments in copyright law and the legal challenges arising at the intersection of creativity, technology, and innovation.

COURSE CONTENT & RESPECTIVE FACULTY

Day 1 | 26/10/2026

3:00 PM - 4:30 PM

**Prof. (Dr.) Ragini P. Khubalkar,
Dean of Academics & Professor of
Law, Faculty Coordinator CRIP,
MNLU Mumbai**

Session: Fundamentals of Copyright



Day 2 | 27/10/2026

3:00 PM - 4:30 PM

**Ms. Aastha Tiwari, Assistant Professor
of Law, MNLU Mumbai**

**Session: Artificial Intelligence and the
Future of Copyright**



Day 3 | 28/10/2026

3:00 PM - 4:30 PM

**Dr. Ankit Singh, Assistant Professor of
Law, Head of the Centre for Innovation
and IP Laws (CIPL), DPIIT-IPR Chair
Professor, Hidayatullah National Law
University, Raipur**

Session: Copyright vs Copyleft



COURSE CONTENT & RESPECTIVE FACULTY



Day 4 | 29/10/2026

3:00 PM - 4:30 PM

**Mr. Sunil Jose, Professor of Practice,
Alliance School of Law, Alliance
University**

**Session: Interface of Personality Rights
and Copyright**

Day 5 | 30/10/2026

3:00 PM - 4:30 PM

**Adv. Ashish Kanta Singh, Partner,
K&S Partners**

**Session: Navigating Copyright in the
Social Media Ecosystem**



UNIVERSITY TEAM

PATRON



Hon. Prof. (Dr.) Dilip Ukey
Vice Chancellor, MNLU Mumbai

COURSE DIRECTORS



Prof. Uma Bhattad
IPR Chair Professor,
DPIIT - IPR Chair,
MNLU Mumbai



Prof. (Dr.) Ragini P.
Khubalkar
Professor of Law, Dean of
Academics, Coordinator CRIP
MNLU Mumbai

COURSE **CO-DIRECTOR**



Dr. Sajid Sheikh
Assistant Professor (Law),
Jt. Coordinator CRIP, MNLU
Mumbai

COURSE CO-ORDINATOR



Ms. Nupur Adawadkar
Research Assistant,
DPIIT IPR Chair,
MNLU Mumbai

MODE OF ASSESSMENT

An MCQ Assessment Test will be conducted on the last day of the Course

The test will be conducted via Google Form.

- Candidates must score a minimum of 50% to pass the assessment test.
- Only eligible candidate will receive an e-Certificate upon completion of the course.

IMPORTANT INSTRUCTIONS ABOUT THE COURSE

- This is a 5 days online certificate course conducted via Zoom meetings with each session of 1 hour 30 minutes per day.
- The timings of the sessions will be 3:00 PM-4:30 PM
- Zoom Joining Link will be shared prior to the start of the course. Participants are requested to join the course 15 mins in advance.
- Filling of the Feedback form and MCQ based test shared on the last day of the course is mandatory to receive the e-certificate.

COURSE REGISTRATION

Who Should Join?

- Law Students, Lawyers, IP Professionals, Academicians, Researchers, and Ph.D. Scholars.
- Authors, Publishers, Content Creators, Artists, Designers, Photographers, and Media Professionals.
- Professionals working in Film, Music, Advertising, Publishing, Broadcasting, Digital Media, and Entertainment.
- Technology Professionals, AI Professionals, Software Developers, and Digital Platform Professionals.
- Professionals in Marketing, Communications, Education, Research & Development, and Creative Industries.
- Entrepreneurs, Start-up Founders, and professionals interested in Copyright protection, licensing, and enforcement.

COURSE FEE

For MNLU Mumbai Students: Rs. 500/- (Valid Student ID is required)

For Students other than MNLU Mumbai: Rs. 1000/- (Valid Student ID is required)

For Others: Rs. 1500/-

Registration Link:
<https://forms.gle/ecDdjjCmsoBctL6bA>

or
SCAN



LINK FOR THE PAYMENT:-

https://payments.cashfree.com/forms/CertificateCourseonE_mergingAspects

Fee once paid will not be refundable under any circumstances, and part payment of fees is not acceptable.

FOR QUERIES



Write an email to:

Email: crip@mnlumumbai.edu.in

WhatsApp: 8850005040 (11:00 AM to 5:00 PM)

Please visit us at: www.mnlumumbai.edu.in

Note : Fill Google Registration Form After Making The Payment Separately